NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 84(ND)/2013 along with CA Nos.44 & 45/2017 RT No.29/Chd/Pb/2016

Arun Kumar Goyal & Ors.

...Petitioners

Versus.

M/s Aar Kay Chemicals Ltd. & Ors.

...Respondents

Present: Mr.Sunish

Mr.Sunish Bindlish with Mr.Ashish Bansal, Advocates for

petitioners.

Ms. Tushita Ghosh with Mr. Gaurav Mehta, Advocates

for respondents No.1 to 9 and 15 to 16.

List on 24.05.2017 with CP No.146 (ND) / 2012 / RT

No.27/Chd/ND/2016.

(Justice R.P. Nagrath) Member (Judicial)

May 23, 2017